

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 903**  
TO BE ANSWERED ON: 22.12.2017

**CMs PANEL ON DIGITAL PAYMENTS**

**903 . DR. T. SUBBARAMI REDDY:**  
**SHRIMATI AMBIKA SONI:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the CMs Panel on Digital Payments has submitted its report to the Government, if so the details thereof;
- (b) whether Said Panel has recommended for continuation of Service tax exemptions to make the digital currency comparable with the physical currency; and
- (c) whether incentives to smart phone users and subsidies for such phones were proposed in the report and if so, the response of the Government thereto, the details there of?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI ALPHONS KANNANTHANAM)

- (a): The Committee of Chief Ministers on Digital Payments submitted the Interim Report on 24<sup>th</sup> January 2017.
- (b): No, Sir.
- (c): The CM Committee recommended that a subsidy of Rs 1,000 to be provided for smart phones for non-income tax assesses and small merchants. No decision has been taken by Government in this regard yet.

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